



Government of Jammu and Kashmir
Department of Culture
Civil Secretariat, Jammu/Kashmir

Notification
Srinagar, the 31 Aug. 2016

SRO 280 In exercise of the powers conferred by the sub-section (1) of section 3 of Jammu and Kashmir Ancient Monuments Preservation Act, Samvat, 1977(1920-AD) Act No. V of 1977, the Government hereby declare the "Silk Factory Solina Rambagh Srinagar" alongwith 52 Kanals & 5 Marlas land falling under Khasra No. 49 as State Protected Monument within the meaning of the said Act.

Any person having objection to the issuance of this notification shall file his objections before Secretary to Government Department of Culture, within a period of two months from the date of publication of this notification in the paper or fixation of this notification at a conspicuous place on the monument.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Dilshad Khan)IAS
Secretary to Government
Department of Culture
Dated: **31**.08.2016

No. Cul/Arch/28/2014

Copy to the :-

1. Principal Secretary to Hon'ble Chief Minister.
2. Commissioner/Secretary to Government, Revenue Department.
3. Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
4. Divisional Commissioner, Kashmir.
5. Deputy Commissioner, Srinagar.
6. Director, Archives, Archaeology and Museums J&K, Srinagar.
7. Director Information Department, J&K Srinagar.
8. Private Secretary to Hon'ble Minister for Finance, Labour & Employment & Culture Department.

9. Pvt. Secretary to Hon'ble MOS, Education, Tech. Education, Culture, Tourism, Horticulture, Floriculture & Parks.
10. General Manager, Government Press Srinagar for publication in Government Gazette
11. Private Secretary to Secretary to Government, Department of Culture.
12. P.A. to Special Secretary to Government, Department of Culture.

Deputy Secretary to Government,
Department of Culture

